

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4950
ANSWERED ON:23.12.2014
REVIVAL OF JAPLA CEMENT FACTORY
Ram Shri Vishnu Dayal

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the steps taken by the Government for revival of Japla Cement Factory, Jharkhand and such other sick cement companies which are lying closed for years;
- (b) whether the Government proposes to launch any special package for employment of retrenched workers of the said cement companies till their revival; and
- (c) if so, the details and the status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI G.M. SIDDESHWARA)

(a): Ministry of Finance/Department of Financial Services has intimated that no company by the name of M/s. Japla Cement Factory has been registered as a sick company in BIFR. Further, Department of Industrial Policy and Promotion has informed that Cement industry has been decontrolled and delicensed and the Government does not interfere in the day-to- day affairs/functioning of the cement industry.

So far as Cement Corporation of India, a Central Public Sector Enterprise under Department of Heavy Industry is concerned, it is a BIFR referred sick company. The Revival Scheme of the company, as approved by the Government and ordered by BIFR, envisages expansion/modernisation of 3 operating units and closure and sale of 7 non- operating units along with implementation of VSS in the same. Out of 7 non-operating units, 6 units have been closed w.e.f October, 2008 and employees of these units were separated under VSS.

(b): No, there is no proposal to launch any special package for employment of the employees of CCI separated through VSS.

(c): Not applicable in view of (a) & (b) above.